

Annexure - 7

Name of the corporate debtor: VIJAY ENGIFAB INDIA PRIVATE LIMITED; Date of commencement of CIRP: _28/03/2023; List of creditors as on: 15/04/2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	E.S.I Corporation Sub regional office Pune	Central	11-04-2023	58,53,211.00	58,53,211.00	Employers and employees contribution towards esic	No						The claim have been accepted subject to following : The suspended board of directors are not cooperating and have not share/access to the books of accounts of the company. Thus if there is any change in the claim amount after verification from books of accounts , the same shall be updated accordingly and will be intimated to your office.
	TOTAL			58,53,211.00	58,53,211.00				-	-	-	-	